HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
(Office of the Registrar General at Jammu)
* * * * *

Subject: Surrender of the Certificate of Enrollment as an Advocate.

N O T I F I C A T I O N

No: 2801 **of 2026/RG/LP** **Dated: 07.11.2026**

It is hereby notified that the below mentioned applicant has voluntarily suspended her practice as an Advocate and have surrendered her original Certificate of Enrollment as an Advocate in terms of Rule 5(1), Chapter III (Conditions for right to Practice) of the Bar Council of India Rules, vide an application dated 06.12.2013, therefore, the same is deemed to be suspended from the date shown against her name as below:-

S.No	Name of Advocate S/Shri	Date of Surrender	Enrollment No. & Date
1.	Ms. Sumati Sharma D/O Sh. Virender Kumar R/O W.NO. 7, H.No.52, Dhar Road Grief, Udhampur	06.12.2013	1015/06 Dt.17.05.2006 **(Absolute)**

By Order.

7.11.2026.

Assistant Registrar (L.P.)
High Court Main Wing, Jammu

No: 53139-51/**RG/LP** **Dated: 07.11.2026**

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge, Udhampur.
3. Secretary, Bar Council of India, New Delhi.
4. President J&K High Court Bar Association, Jammu.
5. President Kashmir Advocates Association, Srinagar.
6. President District Bar Association, Udhampur.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to upload the same on the official website of the High Court for information of the concerned.
9. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
10. Notifications file for record.
11. Ms. Sumati Sharma D/O Sh. Virender Kumar R/O W.NO. 7, H.No.52, Dhar Road Grief, Udhampur for information.

7.11.2026

Assistant Registrar (L.P.)